

**CENTRAL ADMINISTRATIVE TRIBUNAL**  
**KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

**LIBRARY**

COURT NO. : 2

11.12.2020

M.A./350/530/2020

O.A./350/620/2019

M.A./350/347/2019

(FO) (EARLY HG) (MENTIONED)

ITEM NO:8

FOR APPLICANTS(S) Adv. : Mr. K. Chakrabroty

FOR RESPONDENTS(S) Adv.: Mr. B. P Manna

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both parties are present.</p> <p>This case is listed for decision on prayer for early hearing made vide M.A 530/2020.</p> <p>Respondents have filed their reply. Ld. counsel for the applicants states that he will file rejoinder in course of the day.</p> <p>List on 18.02.2021 for final disposal.</p> <p>M.A 530/2020 stands disposed of.</p> <p style="text-align: right;">( TARUN SHRIDHAR) MEMBER(A)</p> <p>SS</p>